

The Minister of Defence (Shri Krishna Menon): (a) to (e). A statement is laid on the Table of the House.

STATEMENT

It is a fact that the tenure at Panagarh for M. E. S. Civilians has been enhanced from two years to three years. In the M. E. S., the Chief Engineers of the various Commands are authorised to fix a suitable tenure for civilian employees in particular stations taking into account the amenities available at the station. In the interests of administration, it is also necessary to avoid too brief a tenure of stay. The amenities now available in the Panagarh area justify the enhancement. No serious discontent among the employees has been reported. A representation from the M.E.S. Workers' Union, however, has been received by the Chief Engineer, Eastern Command.

L. I. C. Business

1503. Shri S. N. Chaturvedi: Will the Minister of Finance be pleased to state:

(a) the amount of new business secured by the Life Insurance Corporation in 1959, 1960 and 1961 respectively;

(b) how much of it lapsed after payment of the first premium;

(c) in how many of these lapsed policies the payment of premium was on a monthly basis; and

(d) what was the overall and renewal expense ratio during these years?

The Minister of Finance (Shri Morarji Desai): (a) Rs. 429.17 crores in 1959.

Rs. 497.54 crores in 1960.

Rs. 608.82 crores in 1961.

(b) and (c). Information is not available.

(d)

	Overall	Renewal
1959	28.7%	12.92
1960	28.4%	12.90%

1961 Information not yet available.

Aid to Voluntary Organisations for the Handicapped

1504. Shri Siddiah: Will the Minister of Education be pleased to state:

(a) the names of the voluntary organisations working in the field of education for the handicapped in Mysore State which have been given grants during 1960-61 and 1961-62;

(b) the amount sanctioned to each; and

(c) the purpose for which it was given?

The Minister of Education (Dr. K. L. Shrimali): (a) to (c). No such voluntary organisation in Mysore applied for a grant during the period in question and no grant was therefore sanctioned.

Special Reorganisation Unit

1505. Shri P. R. Chakraverti: Will the Minister of Finance be pleased to state:

(a) whether Government have set up an agency to examine the possibilities of curtailment of expenditure in each Ministry, department-wise;

(b) whether there is any periodical review of the economy effected in compliance with its recommendation;

(c) how far the organisations and methods division is helpful in the matter; and

(d) the progress so far achieved?

The Minister of Finance (Shri Morarji Desai): (a) Yes. The Internal Economy Committees were set up in the Ministries/Departments in June 1957 generally to scrutinise the nature and scope of current activities and review the levels of expenditure